

manure and to undertake growing of leguminous plants to prevent soil erosion in *jhum* fields. The progress achieved has been fairly satisfactory.

(b) Soil conservation schemes, both of the conventional and non-conventional pattern, have been included in the Third Five Year Plan for soil conservation in NEFA and Nagaland. Amongst the first category are schemes for contour bunding, and terracing. Amongst the second category, provision has been made to provide green manure and seeds of leguminous plants to prevent soil erosion of *jhum* fields. There is also a scheme to train Gram sevaks in work of soil conservation.

Slum Clearance in Madras State

2130. { **Shri Balakrishnan:**
 { **Shri V. K. Ramaswamy:**

Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) the number of towns where the slum clearance scheme has been extended in Madras State;

(b) number of houses built so far under the scheme; and

(c) the contribution made by the Centre?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) The Government of Madras have so far sanctioned Slum clearance projects in the seven cities/towns of Madras, Madurai, Coimbatore, Tiruchirapalli, Salem, Tirunelveli and Thanjavur.

(b) 238 houses and 2,969 developed plots.

(c) In accordance with the pattern of financing, prescribed under the Slum Clearance Scheme, the Central Government gives financial assistance equal to three-fourths of the approved expenditure incurred under the Scheme. A sum of Rs. 122.68 lakhs has so far been released as financial

assistance, based on the expenditure incurred against dwelling units sanctioned for construction, including those which have already been completed.

Indians in Nepal

2131. **Shrimati Vimla Devi:** Will the **Prime Minister** be pleased to state:

(a) whether any Indian residents in Nepal were affected in the disturbances at Thori, District Chitwan in Nepal during last month;

(b) if so, their number and circumstances under which they were affected; and

(c) what action was taken to protect them?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) No Indian residents in Nepal were affected during the recent disturbances reported to have occurred in Bikna Thori in Nepal.

(b) and (c). Do not arise.

Provident Fund Contributions due from Employers

2132. { **Shri K. N. Pande:**
 { **Shri Mulchand Dube:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that some of the employers have not surrendered their own share as well as workers provident fund contributions to Government;

(b) if so, how much amount is due against them, State-wise; and

(c) what action Government propose to take against these employers?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix III, annexure No. 46].